

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 82 of 2013**

**Dated : 25<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Eastern India Power Tech Ltd. ... Appellant(s)  
Versus**

**Assam Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Ms. Ruby Singh Ahuja  
Ms. Deepti Sarin  
Ms. Neha Gupta**

**ORDER**

Admit. Issue notice to the Respondents returnable on 02.05.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

It is pointed out that the impugned Order in this Appeal is challenged by the other party in Appeal No. 76 of 2013 and the same had been admitted by Order dated 11.04.2010 and is coming up on 02.05.2013.

Therefore, Post this matter also on **02.05.2013**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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